(b) The question does not arise.

SHRI JAGANNATH MISHRA: In view of the answer given by the Minister, may I know from him whether it is not a fact that the Kane Committee had recommended for completion of five petro-chemical projects, including that of Haldia, by 1972 ? If the answer is in the affirmative, how many have been completed? What are the reasons for the delay in respect of the uncompleted ones?

SHRI H. R. GOKHALE: As I said, in the recent past, no such recommendation has been made by our experts or scientists. That was the main question. I think the hon. Member is referring to Dr. Hennys recommendations.

MR. SPEAKER: That is too wide a question. That is beyond the scope of the main question.

Holding up of the 4 Down Assam Mail by Dacoits

*111. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a gang of armed dacoits held up the 4 Down Assam Mail between Neshimara and Kalchini at midnight on the 18th October, 1972;

(b) if so, the loss of life as a result thereof; and

(c) the persons arrested in this connection.

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). No, Sir. However, a dacoity was committed by a gang of armed criminals in 4 Down Assam Mail on the night of 16|17-10-72 between Kalchini and Hamiltonganj stations. Though no life was lost, ten passengers were injured. Property worth rupees forty-thousand was robbed.

(c) Investigations are in progress and two persons have been arrested so far.

श्री सुखदेव प्रसाद वर्मा : मैं मंत्री महोदय से जानना चाहता हूं कि उस ट्रेन में सशस्त्र दस्ते थे या नहीं और साथ-साथ मैं यह भी जानना चाहता हूं कि गाड़ियों में इस तरह की डकैतियां जो हो रही हैं इन को रोकने के सम्बन्ध में सरकार ने कोई ठोस योजना बनाई है या नहीं ? यदि बनाई है तो वह क्या है ?

SHRI T. A. PAI: We do provide two armed guards in each of these trains. But in this particular case, they were very ineffective, and all that we have done is to suspend them. The number of people who entered this very train with arms was about 12 to 14. I find a repetition of these incidents in many States, particularly in Bihar, UP, and West Bengal in some parts. Therefore, I have written a letter to the Chief Ministers of these States, expressing our deep concern about these incidents and requesting them to take effective steps to see that this law and order problem, not affecting the railways alone is checked. I propose to call a meeting of the Home Ministers and the IGPs of the States and discuss with them further as to what best steps can be taken to prevent this type of incidents.

श्री सुखदेव प्रसाद वर्मा : मंत्री महोदय ने बताया कि उस में सशस्त्र दस्ते थे लेकिन उन्होंने कुछ किया नहीं और उन को उन्होंने मुअत्तल कर दिया है । मैं जानना चाहता हूं कि क्या मंत्री महोदय इस दृष्टिकोण से उस की जांच करावेंगे कि गाड़ियों में जो डकैतियां होती हैं उन में जो आप के दस्ते हैं उन का भी हाथ रहता है ? इस दृष्टिकोण से जांच कराने के लिए आप

सोचते हैं या नहीं और साथ ही साथ मैं यह भी जानना चाहता हूं कि मुख्य मंत्रियों को जो आप ने पत्र लिखा है उन पत्रों को लिखे कितने दिन हुए और उन पर मुख्य मंत्रियों ने आप को क्या जवाब दिया और अब आप क्या व्यवस्था करने जा रहे हैं ?

SHRI T. A. PAI: I am unable to say or draw any conclusion as to whether there is any collusion between the armed guards and the dacoits. But the fact is that when 12 to 14 persons enter with arms, you would agree that it is not possible for two people to face them. So, the very idea of two armed guards accompanying these trains is a matter which requires to be looked into with a view to seeing how far it could be effective. The replies that I have received from the Chief Ministers show that they have acknowledged my letter and they say that they are taking necessary action.

श्री सुखदेव प्रसाद वर्मा : अध्यक्ष महोदय, मैं ने यह निवेदन किया था . . .

अध्यक्ष महोदय : आप तो पूछ चुके हैं. . . . .

श्री सुखदेव प्रसाद वर्मा : मैं प्रश्न नहीं कर रहा हूं । मैं आप से निवेदन करना चाहता हूं कि गांवों में जब डकैतियां होती हैं तो गांव वालों को कहते हैं कि आपने मुकाबिला क्यों नहीं किया, लेकिन यहां आप के सशस्त्र दस्ते थे और साथ में हजारों पैसेंजर भी मुकाबिले में थे तो वह कहते हैं कि वह कर भी क्या सकते थे ? मेरा निश्चित रूप से यह कहना है कि इन आर पी एफ के लोगों का इस तरह की चोरियों और डकैतियों में हाथ रहता है और इस पर जांच कराने से वह मुकर रहे हैं । मैं समझता हूं कि यह बड़ा महत्वपूर्ण है और इस की जांच कराई जाय ।

अध्यक्ष महोदय : जब रेलवे पर डिस्कशन होगा उस समय आप यह कह लीजियेगा ।

SHRI CHAPLENDU BHATTACHARYYIA: In view of the losses to which these particular passengers are put in such incidents, may I know from the hon. Minister whether he will be prepared to consider a scheme of insurance and reimbursement, if any of the losses incurred by passengers as a result of dacoities in the running trains?

SHRI T. A. PAI: I think it would be very cumbersome to have an insurance of personal effects of passengers because in many cases they go about with a lot of jewellery. It would be extremely difficult to get all these insured. It may be that it is possible to insure upto a certain amount.

श्री बीरेन्द्र सिंह राव : मैं पूछना चाहता हूं कि कौन से हथियार ये सशस्त्र दस्ते ट्रेन में कैरी करते हैं और इस पर्टीकुलर केस में कौन से हथियार इन गार्ड्स के पास थे ? क्या वह आटोमेटिक थे या मामूली राइफलें थीं ? कितना एम्यूनिशन वह कैरी करते हैं और डकैतों के पास कौन से हथियार थे जो उन्होंने इस्तेमाल किए ? मैं पूछना चाहता हूं कि क्या वह हथियार भी लूट ले गए या वह इस्तेमाल ही नहीं किए गए और डकैत ले कर भाग गए ?

SHRI T. A. PAI: The weapons used by the police were ordinary 303 rifles. I am not aware what weapons were used by the dacoits; they may be country-made.

श्री हुकम चन्द कछवाय : गाड़ियों में इस तरह की डकैतियों का मामला यह कोई नई घटना नहीं है, यह सब जगह होती रहती है और दिन प्रति दिन बढ़ती भी जाती है। इस के कारण से कई रेलवे कर्मचारी भी हताहत होते हैं और उन के साथ काफ़ी झंझटें होती हैं। उन की सुरक्षा का किसी तरह का उपाय आप की तरफ से नहीं है यदि वह किसी तरह का चार्ज करते हैं, मुकदमा लड़ना होता है तो उस में भी आप कोई हेल्प नहीं करते हैं, उन्हें खुद लड़ना पड़ता है। ऐसी परिस्थिति में कर्मचारी ठीक प्रकार से यात्रियों की रक्षा भी नहीं करते हैं। तो ऐसी परिस्थिति में आप क्या उन्हें कोई विशेष सहूलियतें देने का विचार रखते हैं। इसके अलावा हॉस्पिटल और पुलिस की व्यवस्था सभी गाड़ियों में हो, इसके लिए आप विचार कर रहे हैं क्या ?

SHRI T. A. PAI: I have already said that merely providing two armed guards in a train is not going to help because the safety of the personnel is as important as that of the passengers themselves. We have found that dacoities are taking place in trains even where there were armed guards. In the light of this, it is a serious situation and I share hon. member's anxiety that something should be done. That is why I am pressing on the Home Ministers and IGPs of States to sit with us and discuss what more effective steps we can take. If hon. members are willing to give any suggestions, I shall take these into consideration.

श्रीमती सहोदरा बाई राय : आप के माध्यम से रेल मंत्री से मैं पूछना चाहती हूं कि चलती हुई गाड़ी में चेन को खींच कर फर्स्ट क्लास से भी सामान ले कर भाग जाते हैं और महिलाओं को मार देते हैं तो अब क्या बाकी रह गया कि जिसमें चलती हुई ट्रेन में चेन खींच कर हमला होने से रक्षा हो सके ? हर जगह चेन खींची जाती है और इस तरह से हमला होता है तो बताइ किस प्रकार से रक्षा हो सकती है ?

SHRI T. A. PAI: In spite of this House making chain-pulling without any reason an offence with very stringent punishment, Rs. 250 fine and imprisonment, the number of chain-pulling per day on an average is about 1,200.

AN HON. MEMBER: How much money has been realised?

SHRI T. A. PAI: We are not able to apprehend the persons who have pulled the chain.

Underground Railway System for Calculated and other big Cities

*113. SHRI JYOTIRMOY BOSU:

SHRI R. S. PANDEY:

Will the Minister for RAILWAYS be pleased to state:

(a) whether any progress has been made on the construction of underground Railway System in Calcutta and other big cities in the Country; and

(b) if so, the brief outlines thereof?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). The Metropolitan Transport Project (Railway) Calcutta have invited tenders for construction of a portion of Dum Dum-Tollyganj under-ground Railway system in Calcutta. Tenders are to be opened in December 1972 for concluding cons-